

ORDER SHEET

O.A / MA / RA / CP NO. 555 OF 2006

Applicant/s V. P. Pandey vs Respds. V. O. D. M.

Advocate for Applicant/s S. K. Pandey / A. K. Mishra Advocate for Respondent/s S. P. Mathur

Notes of the Registry	Orders of the Tribunal	Sheet No. 12.
Counter filed by Mr P. Mathur for respds. No 1 to 3. With MA No 2952/08 for condone the delay in EA MA No 2953/08 for stay vacation etc. No rejoinder filed by applicant. As per Hon Courts order dt 02/4/09 pleadings are complete. Submitted by 19/5/09 So(3) As the rejoinder not filed in time given by the applicant. Rule 32(B) of CAT. Rules of Practice 1993 pleadings Completed. DR(3) 20509	21-5-08 Hon'ble Mr Justice A.K. Jais JM Hon'ble Mr S.N. Shukla AM No time left. Adjourned to 17-8-08. 17-8-09 Hon'ble Mr A.K. Jais JM Hon'ble Mr S.N. Shukla AM List on 26-8-09. 26/8/09 Hon'ble Mr Ashok S. Karamad, JM Hon'ble Mr S.N. Shukla, AM None for the applicant even on revised call. Sri P. Mathur for the respondents. It appears that the applicant has lost interest in prosecuting this case. The OA is accordingly dismissed in default for want of prosecution. AM JM	Boc Sharma Boc JM